

ITEM NO.7

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13742/2015

(Arising out of impugned final judgment and order dated 18-03-2015  
in WPC No. 6192/2011 passed by the Gauhati High Court)

MD. HABIBULLAH . &amp; ORS.

Petitioner(s)

VERSUS

STATE OF ASSAM . &amp; ORS.

Respondent(s)

WITH

SLP(C) No. 13843-13844/2015 (XIV)  
(FOR impleading party ON IA 138909/2018  
FOR INTERVENTION/IMPLEADMENT ON IA 138909/2018  
IA No. 138909/2018 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 13841/2015 (XIV)  
(FOR impleading party ON IA 138921/2018  
FOR INTERVENTION/IMPLEADMENT ON IA 138921/2018  
IA No. 138921/2018 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 18417-18418/2015 (XIV)

Date : 18-02-2020 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.  
Mr. Manan Verma, Adv.

Mrs. Pragya Baghel, AOR  
Mr. Vaibhav Tomar, Adv.  
Mr. Karma Dorjee, Adv.  
Mr. Dechen Lo. Lachungpa, Adv.

Mr. Manan Verma, AOR

For Respondent(s) Mr. P. S. Patwalia, Sr. Adv.  
Mr. Shuvodeep Roy, AOR  
Ms. Harshika Verma, Adv.

Mr. Ravinder Agarwal, Adv.  
Mr. C. R. Singh, Adv.

**Mr. Anish Kumar Gupta, AOR**

**Mr. Vikash Singh, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

**List next week.**

**(JAYANT KUMAR ARORA)  
COURT MASTER**

**(JAGDISH CHANDER)  
BRANCH OFFICER**